

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 130 of 2015 (SZ)**

**Applicant(s)**

Jawaharlal Shanmugam  
Thiruvanmiyur  
Chennai 600041

**Respondent(s)**

- Vs. 1. Tamil Nadu Pollution Control Board  
Guindy, Chennai rep. by its Chairman.
2. The State of Tamil Nadu, rep. by its  
Secretary,  
Ministry of Health & Family Welfare  
Fort St. George, Chennai.
3. The Dean,  
Stanley Medical College and  
Hospital, Chennai.
4. The Director of Medical Education,  
Kilpauk, Chennai
5. Indian Medical Association,  
JVL Plaza, Teynampet, Chennai
6. Kanchi Kamakoti Child Trust  
Hospital, Nungambakkam  
(R5 impleaded as per order dated  
06.01.2016) (R6 impleaded as per  
order Dated 12.08.2016.)
7. M/s.B.J.Expo Pvt. Ltd.  
Chennai 600062 rep. by its Manager  
(R7 impleaded as per order dated  
15.03.2017)

**Legal Practitioners for Applicant(s)**

M/s.M.Velmurugan, Girija Velmurugan  
K.S.Elangovan

**Legal Practitioners for Respondents**

Mrs.H.Yasmeen Ali for R1  
M/s.M.K.Subramanian,  
E.Manoharan & P.Velmani for R2 & R3 &  
R4, Mr. Anand David for R5  
M/s.A.L.Ganthimathi  
Meenakshi Ganesan for R6  
Mr.D.Ravichander, P. Saritha, P.  
Dinesh Kumar for R7  
M/s G. M. Syed Nurullah Sheriff for R8

**Application No. 117 of 2017 (SZ)**

**Applicant(s)**

Federation of Consumer  
Organisation  
Tamil Nadu & Pondicherry-Fedcot  
Rep. by its General Secretary  
Chennai

Vs.

The State of Tamil Nadu  
Rep. by its Secretary  
Ministry of Health & Family Welfare  
Secretariat, Chennai and 2 others

**Respondent**

**Legal Practitioners for Applicant(s)**

M/s. C. Manikandan  
N. Vidyasagar  
S. B. Harirajan

**Legal Practitioners for Respondents**

M/s. M.K. Subramanian &  
E. Manoharan for R1  
Mrs. H. Yasmeen Ali for R2  
Mr. R. Surya Prakash for R3

Note of the Registry	Orders of the Tribunal
Item No.8&9	<p>Date: 8<sup>th</sup> August, 2017</p> <p>Learned counsel appearing for MoEF &amp; CC has filed reply, after serving copy to the applicant-Jawaharlal Shanmugam, likewise the learned counsel appearing for the 7<sup>th</sup> respondent-M/s B.J. Expo Pvt. Ltd., has also filed documents after serving copy to the applicant.</p> <p>Post these applications on 21.09.2017</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>